NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

| CP/TCP/CSP/CSA/TCSP/TCS | A/NO. 579 | /(MAH)/20 <u>17</u> |
|---|-------------|--|
| CORAM: | Present: | SHRI B.S.V. PRAKASH KUMAH MEMBER (J |
| | | SHRI V. NALLASENAPATHY MEMBER (T |
| ATTENDENCE-CUM-ORDER SHE THE NATIONAL COMPANY LAW T | | |
| NAME OF THE PARTIES: M/s. S | halini Pate | odia |
| mls. | Jaihind Sy | nthetics Ud. |

SECTION OF THE COMPANIES ACT: OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Order

TCP 579/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 1.8.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)